

the Committee consisting of the Central Ministers for Finance and Rehabilitation and the Chief Minister of West Bengal on rehabilitation of displaced¹ persons in West Bengal; and

(b) whether this Committee was asked to suggest methods of recovering loans given to the displaced persons?

THE DEPUTY MINISTER FOR REHABILITATION (SHRI J. K. BHONSLE): (a) Yes.

(b) No.

SHRI S. N. MAZUMDAR: May I know whether Government has received any comments and suggestions on the reports of the Fact Finding Committee from the organizations of refugees?

SHRI J. K. BHONSLE: Yes.

SHRI S. N. MAZUMDAR: What are the main suggestions and comments?

SHRI J. K. BHONSLE: I would like notice of that question.

SHRI S. N. MAZUMDAR: Is it a fact that one of the main suggestions is about the constitution of an All-Party Advisory Committee for the work of rehabilitation?

SHRI J. K. BHONSLE: That is one.

SHRI S. N. MAZUMDAR: Has the Government considered that suggestion and come to any decision on that?

SHRI J. K. BHONSLE: Yes. Actually it is a matter for the State Governments to decide.

SHRI S. N. MAZUMDAR: Has the Government of India any opinion on this matter?

SHRI J. K. BHONSLE: It will depend on the recommendations of the State Governments.

GRANTS FOR IMPROVEMENT OF LEATHER INDUSTRY

*362. SHRI S. PANIGRAHI: Will the Minister for COMMERCE AND INDUSTRY be pleased to state whether the amounts sanctioned by the Government of India for the improvement of the leather industries at Titilagarh and Baudih have already been paid to the Government of Orissa? '

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): Yes, Sir.

SHRI S. PANIGRAHI: What is the amount Sir, may I know?

SHRI D. P. KARMARKAR: The amount that has been sanctioned by the Government for 1953-54 for this scheme is one lakh for the purchase of machinery for the tannery at Titilagarh and Rs. 30,000 non-recurring expenditure for the scheme of development of tannery at Baudh.

SHRI S. PANIGRAHI: May I know Sir, whether there is any information as to how this money is being spent?

SHRI D. P. KARMARKAR: Sir, the scheme has specific items of expenditure. For instance for non-recurring expenditure there is the equipment of the workshop; and in the case of Baudh, for instance recurring expenditure, in addition to what I have mentioned, we have sanctioned a small amount of Rs. 2,816.

SHRI S. PANIGRAHI: May I know, Sir, whether any part of this amount has been spent by this time?

SHRI D. P. KARMARKAR: Till 16th August 1954—the date upto which we have information—no expenditure had been incurred by the State Government out of the amount sanctioned by us.